Statement-III

Details of Women Farmers benefited under Farmer Welfare Schemes

Department/	Farmer Welfare	Entitlement	Women farmers
Ministry	Schemes		benefitted (as on
			18.11.2019)
Department of	Pradhan Mantri	Income augmentation	1,62,19,857
Agriculture	Kisan Samman	scheme (@ ₹2000/-	
Cooperation and	Nidhi (PM-Kisan)	per farmer in three	
Farmers Welfare		equal installments	
(DAC&FW)		in a year)	
	Pradhan Mantri	Pension scheme for	9,56,857
	Kisan Maan-Dhan	farmers (after attaining	
	Yojana (PM-KMY)	the age of 60 years)	

## Barren land in the country

†\*73. SHRI HARNATH SINGH YADAV: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the area of barren land in the country, in hectares, and the details thereof, State-wise;
- (b) whether Government has any action plan to convert barren land into arable land across the country; and
  - (c) if so, the details thereof?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) As per the Land Use Statistics, State-wise details of barren and un-culturable land for the years 2014-15 to 2016-17 is in Statement (*See* below).

(b) and (c) As per Seventh Schedule of Constitution of India, land comes under the purview of State Government and, therefore, it is for the State Governments to take suitable steps to convert barren land into arable land. However, Government of India supplements the efforts of State Government through various programmes.

<sup>†</sup>Original notice of the question was received in Hindi.

Ministry of Rural Development is implementing an Integrated Watershed Management Programme (IWMP) for development of rainfed / degraded areas. The IWMP has been converted to the Watershed Development Component of the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) from the financial year 2015-16 principally for development of rainfed portions of net cultivated area and culturable wastelands. The activities being undertaken through the watershed development projects *inter alia* include ridge area treatment, drainage line treatment, soil and moisture conservation, rain water harvesting, nursery raising, afforestation, horticulture, pasture development, livelihoods for asset less persons etc.

Apart from this, In order to reclaim and develop barren lands, ICAR through Indian Institute of Soil and Water Conservation (IISWC) has developed several location specific bio-engineering measures to check soil erosion due to run-off of rain water. Central Arid Zone Research Institute, Jodhpur has developed sand dune stabilization and shelter belt technology to check wind erosion. The Council through Central Soil Salinity Research Institute, Karnal and All India Coordinated Research Project (AICRP) on Salt Affected Soils has developed reclamation technology, sub-surface drainage, bio-drainage, agroforestry interventions and salt tolerant crop varieties to improve the productivity of saline, sodic and waterlogged soils in the country. The ICAR also imparts training, organises Front Line Demonstrations (FLDs) etc. to educate farmers on all these aspects.

Statement

Stale-wise details of barren and unculturable land in the country for the year 2014-15 to 2016-17

(latest available)

States/UTs	2014-15	2015-16	2016-17
Andhra Pradesh	1,350,579	1,346,606	1,345,882
Arunachal Pradesh	37,369	37,369	NR
Assam	1,189,599	1,199,612	1,191,251
Bihar	431,715	431,715	431,715
Chhattisgarh	288,458	287,990	292,655
Goa	_	_	_

States/UTs	2014-15	2015-16	2016-17
Gujarat	2,551,500	NR	NR
Haryana	118,878	112,568	NR
Himachal Pradesh	777,484	773,781	778,998
Jammu and Kashmir	305,125	305,125	303,691
Jharkhand	568,009	585,632	NR
Karnataka	786,582	793,353	793,013
Kerala	12,952	13,100	NR
Madhya Pradesh	1,356,965	1,360,090	1,343,518
Maharashtra	1,726,700	1,731,100	NR
Manipur	940	NR	NR
Meghalaya	129,176	128,611	128,866
Mizoram	6,301	NR	NR
Nagaland	2,496	2,496	2,496
Odisha	1,078,000	1,054,000	1,031,000
Punjab	57,712	52,170	42,658
Rajasthan	2,403,403	2,394,752	2,391,015
Sikkim	-	NR	NR
Tamil Nadu	488,739	457,635	457,671
Telangana	607,430	607,430	607,457
Tripura	_	-	NR
Uttarakhand	228,200	228,106	228,091
Uttar Pradesh	461,683	NR	NR
West Bengal	10,886	10,442	9,606
Andaman and Nicobar Islan	nd 1,639	NR	NR
Chandigarh	-	NR	NR
Dadra and Nagar Haveli	84	84	84
Daman and Diu	_	_	NR

Written Answers to	[22 November	, 2019] Starr	Starred Questions	
States/UTs	2014-15	2015-16	2016-17	
Delhi	17,708	NR	NR	
Lakshadweep	_	_	_	
Puducherry	71	71	125	
ALL INDIA	16,996,383	*	*	

NR: Not Received '-': zero hectares

Source: Directorate of Economics and Statistics, Ministry of Agriculture and Farmers' Welfare

## Use of modern information technology by farmers

\*74. SHRI VIJAY PAL SINGH TOMAR: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- whether Government has initiated any scheme to provide aid to the farmers for use of modern information technology and c-commerce technology, if so, the details thereof:
- whether the farmers in the country are deprived of weather-related information, if so, the details thereof; and
  - the steps taken by Government in this regard?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) Government has taken following initiatives by utilizing modern Information Technology:-

- In order to provide better marketing facilities for farmers, the Government is implementing National Agriculture Market (e-NAM) scheme for transparent price discovery for remunerative prices for the farmers for their produce through competitive online bidding system. So far, 585 wholesale regulated markets of 16 States and 02 UTs have been integrated with e-NAM platform. Under the scheme, technical support and assistance is provided to States/ UTs for implementation of e-NAM apart from training support to all stakeholders including farmers for e-NAM.
- П. AGMARKNET provides a nationwide information network established for speedy collection and dissemination of market information and data for its efficient and timeiy utilization. It also facilitates collection and dissemination of information related to better price realization by the farmers. Farmers can get market related information such as market fee, market charges, Price related information minimum, maximum, modal prices and arrivals.

<sup>\*</sup>cannot be calculated since data from many States is still pending.